

tation the Civil amenities have not been restored' by MCD;

(c) if so, what are the reasons for delay in restoring the civic amenities in Kondli stating the steps contemplated by Government for expeditious restoration of the civic amenities;

(d) whether any survey has been conducted to know the areas/colonies brought up by DDA which are lacking civic amenities and

(e) if so what are the details thereof and the action taken by Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P. K. THUNGON): (a) to (e) The information is being collected and will be laid on the Table of the Sabha.

#### **Supply of water in Lodhi Colony, Delhi**

61S. CHOWDHRY HARI SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the residents of Block No. 23, Lodhi Colony are not supplied the same quantity of water which is being supplied to other blocks of the areas; and

(b) if so, what are the details in this regard and what steps are being taken to supply the improved quality of water to the residents of Block No. 23 of Lodhi Colony, Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P. K. THUNGON): (a) As reported

by the New Delhi Municipal Committee, the underground distribution net work is interconnected for equitable distribution of water at adequate pressure. As such, the quantity of water being supplied to different pockets/blocks cannot be segregated and quantified. Dwelling units are provided with water meters. However, block No. 23 being situated at a higher level, the supply of water is supplemented through a tubewell to counter head losses.

(b) The New Delhi Municipal Committee has reported that the C.I. distribution system has encrusted and proposal for its replacement is envisaged.

#### **Water supply to West Sagarpur, Delhi**

619. SHRIMATI KAILASHPATI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that the residents of the G, H and I Blocks of West Sagarpur, New Delhi have deposited an amount of Rs. 2,77,000 on 26th February, 1992 in advance whereas it was to deposit Rs. 1,99,528 for the water scheme to these blocks;

(c) if so, whether the scheme has been implemented so far;

(c) if the answer to (b) above be in negative, whether the residents of these blocks are going to get water supply from the newly completed tube well near the vicinity of I and J blocks; and

(d) if so, by when the regular water supply to these blocks would start?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P. K. THUNGON): (a) to (d) The information is being collected and will be laid on the Table of the Sabha.